

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR ADITYA CHEMTEC PRIVATE LIMITED OPERATING IN CHEMICAL**  
**INDUSTRY**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>ADITYA CHEMTEC PRIVATE LIMITED</b> CIN: U74899DL1992PTC049982 PAN:- AAACR0790F
2.	Address of the registered office	Registered office: G-6/3, III <sup>RD</sup> Floor, Malviya Nagar, New Delhi-110017
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Details not available with undersigned
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor has booked a revenue of Rs. 2,94,07,295.00 as per audited financial statements of FY 2020-21. However, no updated book of accounts or financial statements are available with us.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to <a href="mailto:cirp.adityachemtec@gmail.com">cirp.adityachemtec@gmail.com</a> or available at office of undersigned at S-4, 21/681, Ghavri Chambers, 3rd floor, Faiz Road, Karol Bagh New Delhi 110005.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to <a href="mailto:cirp.adityachemtec@gmail.com">cirp.adityachemtec@gmail.com</a> or available at office of undersigned at S-4, 21/681, Ghavri Chambers, 3rd floor, Faiz Road, Karol Bagh New Delhi 110005.
10.	Last date for receipt of expression of interest	18 <sup>th</sup> June, 2023
11.	Date of issue of provisional list of prospective resolution applicants	28 <sup>th</sup> June, 2023
12.	Last date for submission of objections to provisional list	03 <sup>st</sup> July, 2023
13.	Process email id to submit EOI	<a href="mailto:cirp.adityachemtec@gmail.com">cirp.adityachemtec@gmail.com</a>



**Sanjay Chopra**

**Interim Resolution Professional**

**For Aditya Chemtec Private Limited**

**Address: S-4,21/681, Ghavri Chambers, 3rd floor,**



**Faiz Road, Karol Bagh New Delhi 110005**

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**Date: 03.06.2023**

**Place: New Delhi**